

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP NO.1161/2016

IN THE MATTER OF:

Gac Logistics Pvt. Ltd.

.... Applicant/Petitioner

Vs.

Al Nafees Frozen Foods Exports Pvt. Ltd.

.... Respondent

Order under Section 433(e), 434 of the Companies Act

Order delivered on 13.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

Hon'ble Member (T)

For the Applicant/petitioner : Mr. K. Datta, Ms. Prachi Johri, Advs.

For the Respondent :

ORDER

For Order, see (IB)-267(PB)/2017.

13.12.2017
V.Sethi